

PATNA HIGH COURT

NOTICE

With regard to filling up of the vacancies in the cadre of District Judge (Entry Level), against 65% quota for the year 2020-21.

This is for information that the Court have been pleased to ask for list of contested judgments (Civil & Criminal) delivered during the period from 2016 to 2020 from all the officers of Civil Judge (Senior Division) cadre who are completing 3 years of qualifying service by 31.03.2021, except those who have since retired, for consideration of their cases for promotion to the cadre of District Judge (Entry Level), against 65% quota for the year 2020-21. The names of such officers are as under:-

| Sl. No. | Name of the officer, designation and present place of posting |
|---------|--|
| 1. | Sri Prabhu Nath Prasad Presiding Officer, Labour Court, Bhagalpur |
| 2. | Sri Anil Kumar Sub Judge-cum-C.J.M., Ara |
| 3. | Sri Subhash Chand Dwivedi Sub Judge-cum-A.C.J.M., Kishanganj |
| 4. | Sri Rakesh Kumar II Sub Judge-cum-C.J.M., Buxar |
| 5. | Sri Prem Chandra Verma Sub Judge-cum-C.J.M., Hajipur |
| 6. | Sri Chandra Mani Kumar Sub Judge-cum-C.J.M., Gopalganj |
| 7. | Sri Ashutosh Khetan Sub Judge-cum-A.C.J.M., Patna |
| 8. | Sri Shree Prakash Sub Judge-cum-C.J.M., Bettiah |
| 9. | Sri Bijay Kishor Singh Sub Judge-cum-C.J.M., Patna |
| 10. | Sri Sudhir Kumar Sinha Sub Judge-cum-C.J.M., Motihari |
| 11. | Sri Manoj Kumar Srivastava, Sub Judge-cum-C.J.M., Jamui |
| 12. | Sri Ram Sujan Pandey Sub Judge I-cum-A.C.J.M., Sheohar |
| 13. | Sri Jeetendra Kumar I Sub Judge-I-cum-A.C.J.M., Kishanganj |
| 14. | Sri Prabal Dutta Sub Judge-Cum-A.C.J.M., Bhagalpur |

| | |
|-----|--|
| 15. | Sri Sanjeev Kumar II Sub Judge-cum-A.C.J.M., Araria |
| 16. | Ms. Rumpa Kumari Sub Judge-Cum-A.C.J.M., Bhagalpur |
| 17. | Ms Rashmi Prasad Sub Judge-cum-A.C.J.M., Bhabhua |
| 18. | Sri Shukun Kumar Manjhi Sub Judge-Cum-A.C.J.M., Gopalganj |
| 19. | Sri Ranjeet Kumar Sub Judge-Cum-A.C.J.M., Samastipur |
| 20. | Sri Nishant Kumar Priyadarshi Sub Judge-cum-A.C.J.M., Siwan |
| 21. | Sri Ashok Kumar II Sub Judge-cum-A.C.J.M., Madhepura |
| 22. | Ms Saroj Kirti Sub Judge-I-cum-A.C.J.M., Saharsa |
| 23. | Sri Randhir Kumar Sub Judge-I-cum-A.C.J.M., Chapra |
| 24. | Ms. Gayatri Kumari Sub Judge-Cum-A.C.J.M., Gaya |
| 25. | Sri Amit Kumar Sub Judge-Cum-A.C.J.M., Gopalganj |
| 26. | Sri Shaktidhar Bharti Sub Judge-cum-A.C.J.M., Hajipur |
| 27. | Sri Sukul Ram Sub Judge-cum-A.C.J.M., Patna |
| 28. | Sri Deepak Kumar III Sub Judge-cum-A.C.J.M., Darbhanga |
| 29. | Sri Kumar Kaushal Kishore Sub Judge-cum-A.C.J.M., Biharshairf |
| 30. | Sri Sushant Ranjan Sub Judge-cum-A.C.J.M., Motihari |
| 31. | Sri Manoj Kumar V Sub Judge-cum-A.C.J.M., Bikramganj |
| 32. | Sri Dev Priya Kumar Sub Judge-cum-A.C.J.M., Belsand |
| 33. | Sri Om Shankar Sub Judge-I-cum-A.C.J.M., Khagaria |
| 34. | Sri Ambika Prasad Choudhary Sub Judge-cum-A.C.J.M., Gopalganj |
| 35. | Sri Jeetendra Kumar II Sub Judge-cum-A.C.J.M., Siwan |
| 36. | Sri Rakesh Kumar Rajak Sub Judge I-cum-A.C.J.M., Jehanabad |
| 37. | Sri Shashi Bhushan Kumar Sub Judge-Cum-A.C.J.M., Jamui |
| 38. | Sri Pradeep Kumar Choudhary Sub Judge-cum-A.C.J.M., Supaul |

| | |
|-----|--|
| 39. | Sri Ravi Shankar Sub Judge-Cum-A.C.J.M., Samastipur |
| 40. | Sri Anand Abhishek Sub Judge I-cum-A.C.J.M., Dalsingsarai |
| 41. | Sri Ranjit Prasad Sub Judge-cum-A.C.J.M., Biraul |
| 42. | Sri Ajay Kumar II Sub Judge-I-cum-A.C.J.M., Ara |
| 43. | Sri Anjani Kumar Gond Sub Judge-cum-A.C.J.M., Rosera |
| 44. | Ms. Indrani Kisku Sub Judge-cum-A.C.J.M., Gopalganj |
| 45. | Sri Mukesh Kumar II Sub Judge-cum-A.C.J.M., Ara |
| 46. | Sri Satish Chandra Sub Judge-I-cum-A.C.J.M., Muzaffarpur (West) |
| 47. | Sri Deepak Singh Verma Sub Judge-cum-A.C.J.M., Kahalgaon |
| 48. | Sri Rajeev Kumar Mishra Sub Judge-Cum-A.C.J.M., Bhagalpur |
| 49. | Sri Sunil Dutt Sub Judge-cum-A.C.J.M., Bikramganj |
| 50. | Sri Rameshwar Mishra Sub Judge-cum-A.C.J.M., Hajipur |

The aforementioned officers are directed to send their list of **contested judgments within a fortnight** through the District & Sessions Judges concerned in the prescribed proforma annexed herewith.

The officers must ensure that the list of judgment they will be sending must be of contested judgment only. They are further directed that they must keep the judgments in readiness so that they may be in a position to send them on short notice.

By order of the Court,



Registrar (Appointment)

Patna High Court, Patna.

Date : 16.11.2021

PROFORMA

List of Contested Judgments (Civil & Criminal) delivered during the period from 2016 to 2020 in respect of consideration for promotion to the cadre of District Judge (Entry Level) against 65% quota for the year 2020-21.

| | |
|--|--|
| Sl. No. of the Officer (as mentioned in the list of officers who are under zone of consideration for promotion) | |
| Name of the Officer, designation and present place of posting | |

Nature of cases : Civil (Contested)

| Sl. No. | Case No. & Year | Date of judgment delivered | Capacity in which judgment delivered | Remarks / Explicit reason in case of deviation, if any. |
|---------|-----------------|----------------------------|--------------------------------------|---|
| | | | | |
| | | | | |
| | | | | |
| | | | | |
| | | | | |
| | | | | |
| | | | | |
| | | | | |
| | | | | |

Nature of cases : Criminal (Contested)

| Sl. No. | Case No. & Year | Date of judgment delivered | Capacity in which judgment delivered | Remarks / Explicit reason in case of deviation, if any. |
|---------|-----------------|----------------------------|--------------------------------------|---|
| | | | | |
| | | | | |
| | | | | |
| | | | | |
| | | | | |
| | | | | |
| | | | | |
| | | | | |
| | | | | |

Signature of the Officer:

Date :